

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 629  
IB-473/ND/2022

**IN THE MATTER OF:**  
State Bank of India

...PETITIONER

**Vs.**

Mr. Shyam Bihari Goyal

...RESPONDENT

**Section**

U/s 95(1) of IB Code, 2016

Order delivered on 15.03.2023  
(Virtual Hearing)

**Coram:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Applicant**

:Mr. J Tarun Kumar, Adv.

**For the Respondent**

:

**ORDER**

Due to paucity of time, matter is adjourned to **14.04.2023**.

**Sd/-**  
**(COURT OFFICER)**